

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.4407
TO BE ANSWERED ON 19TH JULY, 2019**

ELECTRONIC NICOTINE DELIVERY SYSTEMS

4407. SHRI L.S. TEJASVI SURYA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether taking into consideration the adverse effects of using Electronic Nicotine Delivery Systems (ENDS), the States/UTs have banned the sale and use of ENDS products, if so, the details thereof;
- (b) whether the Government is considering a nation-wise ban on ENDS products, if so, the details thereof; and
- (c) whether the Government is likely to introduce punishment for the use of ENDS products after the ban comes into force and if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a): The State Governments of Punjab, Karnataka, Mizoram, Kerala, Jammu & Kashmir, Uttar Pradesh, Bihar, Maharashtra, Tamil Nadu, Jharkhand, Himachal Pradesh, Puducherry, Rajasthan, Meghalaya and Odisha have prohibited the Electronic Nicotine Delivery Systems (ENDS).
- (b) & (c): The matter is under consideration.

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